

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SAMC TRUSTEE PRIVATE LIMITED
(FORMERLY KNOWN AS PRINCIPAL TRUSTEE COMPANY PRIVATE LIMITED)**

1	NAME OF CORPORATE PERSON	SAMC Trustee Private Limited (Formerly known as Principal Trustee Company Private Limited)
2	DATE OF INCORPORATION OF CORPORATE PERSON	06/11/2000
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Maharashtra
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U67110MH2000PTC129483
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Unit 002, GF, B(West)Wing, Satellite Gazebo Andheri-Ghatkopar Link Road, Chakala, Andheri (East) 400093 Maharashtra
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 nd July 2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Vivek Gupta Registered Address: Tower 7 Flat 1805, Urbana, 783 Anandapur Main Road Kolkata 700107, Anandapur Main Road, Ruby Hospital, Kolkata – 700107, West Bengal Email – gupta.vivekaca@gmail.com +91 98318 08041 IBBI/IPA-001/IP-P-02370/2021-2022/13590
8	LAST DATE FOR SUBMISSION OF CLAIMS	21 st August 2022

Notice is hereby given that SAMC Trustee Private Limited (Formerly known as Principal Trustee Company Private Limited) has commenced voluntary liquidation on 22nd July 2022.

The stakeholders of SAMC Trustee Private Limited (Formerly known as Principal Trustee Company Private Limited) are hereby called upon to submit a proof of their claims, on or before 21st August 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Vivek Gupta (Liquidator)

IBBI/IPA-001/IP-P-02370/2021-2022/13590

Date: 23rd July 2022

Place: Kolkata, West Bengal

Vivek Gupta
Insolvency Resolution Professional
IBBI Regd. No. IBBI/IPA-001/IP-P-02370/2021-2022/13590

